NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 209/2020- R-Plan IA 832/2023 In C.P.(IB)/3627(MB)2018

CORAM:
SMT. ANURADHA BHATIA **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023

NAME OF THE PARTIES: **The Cosmos Co-Op Bank Ltd**
V/s
Parshuram Forge Pvt Ltd

APPEARANCE :

FOR THE APPLICANT **:** Adv. Raina Birla

FOR THE RESPONDENT **:** Absent

Section: 7, 30, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.04.2023** for hearing.

Sd/- **Sd/-**
ANURADHA BHATIA **KISHORE VEMULAPALLI**
Member (Technical) **Member (Judicial)**
09.03.2023
Sushil